

Annexure-3

Name of the corporate debtor: ARSS INFRASTRUCTURE PROJECTS LIMITED; Date of commencement of CIRP: 30.11.2021; List of creditors as on: 14.01.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% of voting share in CoC					
1	CFM Asset Reconstruction Private Limited		20.12.2021	23985267728	23985267728	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88 Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area : 3750 sqft Land at Rayagada of Tehsil Rayagada. In the name : Sri Anil Agarwal Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang) , Tehsil:- Khurda In the name : Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500 Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No. : 185/12, Plot No. 4/434/697 (Corresponding GA Plot No: VIP-157) Kisam- Gharbari	NIL	NO	48.55%	NIL	NO	NIL	NIL	Claims assigned by State Bank of India in favour of CFM Asset Reconstruction Private Limited

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% of voting share in CoC					
2	Bank of India,		15.12.2021	1269526010	1269526010	Secured	<p>Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations)</p> <p>(b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets)</p> <p>Collateral</p> <p>Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal</p> <p>In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485; Kisam- Homestead, Total Area : Ac 1.77</p> <p>Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94</p> <p>Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466 Kisam- Gharbari, Total Area : Ac 1.88</p> <p>Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508</p> <p>Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92)</p>	NIL	NO	2.57%	NIL	NO	NIL	NIL	

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% of voting share in CoC								
							Land at Bhuduka&Mahugarahill, Tehsil- Kukudakhandi (Near KukudaKhandi - Berhampur) In the Name of : ARSS Infrastructure Projects Ltd. Khata5 11 369 105 Plot 3622 3623 3624, 3627, 3628, 135 3625, 3617, 3619, 3618 Area Ac 0.820A c 4.436 Ac 0.440 Kisam: BudukaMouza (Total 8 plots) 6 plots – Ac.2.903 dec.-Gharabari 2 plots – Ac.2.793 dec.- Agricultural Mahugarhill 2 plots – Ac.820 dec. - Agricultural Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli, Bhubaneswar. Kisam- Gharbari Area : Ac 0.249 dec. Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal Land at Mouza : Champajhar, Tehsil-Khurda PS : Khurda, Khata : 436/22, Plot No-481/1362, Kisam- Gharbari Area : Ac 2.100 dec Standing in the name of : ARSS Stones Pvt. Ltd. Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total Area: Ac 2.900dec, Kisam- Gharbari , Standing in the name of : Rajesh Agarwal Extension of charge over land and G+ 4 storied building thereon situated at 21/3 Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10 chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh											
3	IDBI Bank Ltd		16.12.2021	2173742472	2173742472	Secured	Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations) (b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets) Collateral	NIL	NO	4.40%	NIL	NO	NIL	NIL				

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim under verification	Remarks, if any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% of voting share in CoC	Amount of contingent claim			Amount of any mutual dues, that may be set-off	Amount of claim not admitted	
4	CFM Asset Reconstruction Private Limited		15.12.2021	6621985414	6621985414	Secured	<p>Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations)</p> <p>(b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets)</p> <p>Collateral</p> <p>Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal</p> <p>In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485;</p> <p>Kisam- Homestead, Total Area : Ac 1.77</p> <p>Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94</p> <p>Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466</p> <p>Kisam- Gharbari, Total Area : Ac 1.88</p> <p>Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508</p> <p>Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92)</p> <p>Kisam:</p> <p>BudukaMouza (Total 8 plots)</p> <p>6 plots – Ac.2.903 dec.-Gharbari</p> <p>2 plots – Ac.2.793 dec.- Agricultural Mahugharhill 2 plots – Ac.820 dec. - Agricultural</p> <p>Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli, Bhubaneswar.</p> <p>Kisam- Gharbari Area : Ac 0.249 dec.</p> <p>Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal</p> <p>Land at Mouza : Champajhar, Tehsil-Khurda PS : Khurda, Khata : 436/22, Plot No-481/1362, Kisam- Gharbari Area : Ac 2.100 dec Standing in the name of : ARSS Stones Pvt. Ltd.</p> <p>Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total Area: Ac 2.900dec, Kisam- Gharbari , Standing in the name of : Rajesh Agarwal Extension of charge over land and G+ 4 storied building thereon situated at 21/3 Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10 chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh Agarwal. Kisam: Homestead</p>	NIL	NO	13.40%	NIL	NO	NIL	NIL	NIL	Claims assigned by Punjab National Bank in favour of CFM Asset Reconstruction Private Limited
5	Kotak Mahindra Bank		17.12.2021	257138904	257138904	Secured	Personal guarantee of two promoters Mr Subash Agarwal & Mr. Rajesh Agarwal.	NIL	NO	0.52%	NIL	NO	NIL	NIL		

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% of voting share in CoC					
6	ICICI Bank		16.12.2021	469984395	469984395	Secured	<p>Primary - (a) Stocks and Receivables (Stone chips, boulders, sand, cement, etc. and are stored / placed in diverse locations)</p> <p>(b) Fixed Assets vehicles , construction equipment , plant & machinery etc, which are being utilized at different workplaces of the company across the country and are movable fixed assets)</p> <p>Collateral</p> <p>Land and building at: Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist-Dhenkanal In the name of : Smt. Sanju Agarwal, Khata No : 154, 311, 228 Plot No : 1487, 1484, 1486, 1490, 1491, 1486/1673, 1510/1596, Kisam- Homestead, Total Area : Ac 3.01 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal</p> <p>In the name of : Smt. Sangita Agarwal Khata No : 347/163, 185 Plot No:1486/1672,1476,1477, 1485;</p> <p>Kisam- Homestead, Total Area : Ac 1.77</p> <p>Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name of: Smt. Sanju Agarwal Khata No: 268,129,316,230,251,164 Plot No : 1469/1650,1464,1471, 1469, 1475,1463 , Kisam- Gharbari Total Area : Ac 2.94</p> <p>Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Seema Agarwal Khata No:57, Plot No: 1470, 1478, 1479,1481, 1482,1483; Kisam-Gharbari, Total Area : Ac 2.34 Land at Nityanandapur (Chadeidhara), of Gandia Tehsil, Dist - Dhenkanal In the name : Smt. Sabita Agarwal Khata No:347/167,347/166 Plot No: 1468,1573,1465,1466</p> <p>Kisam- Gharbari, Total Area : Ac 1.88</p> <p>Land at Nalabanta of Tehsil-Rambha), Dist-Ganjam</p>	NIL	NO	0.95%	NIL	NO	NIL	NIL	
							<p>In the name : Sri Anil Agarwal Khata No:53, Plot No: 658,664, 665,659; Kisam- Agriculture, Total Area : Ac 3.508 Land and Building at I.R.C. Village, Bhubaneswar., Tehsil-Bhubaneswar In the name of : Sri Sunil Agarwal Khata No. 453/1029, Plot No : 1105 (Corresponding GA Plot No: N-1/92) Kisam- Gharbari-2, Total Land Area : 3750 sqft Land at Rayagada of Tehsil Rayagada. In the name : Sri Anil Agarwal Khata No:50/1360, Plot No: 143/1 Kisam- Agriculture Total Area: 5775 sqft (Ac 0.132 dec.) Land at Champajhar (Tapang) , Tehsil:- Khurda In the name : Sri Sunil Agarwal Khata No: 436/23 Plot No: 481/1363, Kisam- Gharbari Total Area : Ac 1.500</p> <p>Land and G+2 storied Building at I.R.C. Village, Bhubaneswar, standing in the name of Smt. Seema Agarwal & Smt. Sangita Agarwal over Khata No. : 185/12, Plot No. 4/434/697 (Corresponding GA Plot No: VIP-157)</p> <p>Kisam- Gharbari Total Area : 3750 sqft (Ac 0.124 dec.) Land at JaydevVihar, BBSR In the name of Sri Sunil Agarwal & Smt. Sabita Agarwal Khata No: 495, Plot No: N-2/85 Kisam- Gharbari Total Area : Ac 0.124 dec</p> <p>Land at Chhatrama, Tehsil-Khurda In the name : ARSS Stones (P) Ltd Khata No: 556/19, 500 Plot No: 1848,1817,1802,1798, 1799,1803, 1822,1818/2126,1819, 1835,1810,1811,1850, 1853,1804, 1806,1807,1852,1856,1859,1861 Kisam-Gharbari Total Area : Ac 4.123</p>								

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% of voting share in CoC								
							Land and three storied building thereon over plot Nos.N-2/88 & 89, Khata No-1427/55, 1426/958 (Hal Khata No.: 453/1543 & 453/1544) at IRC Village, Nayapalli, Bhubaneswar. Kisam- Gharbari Area : Ac 0.249 dec. Standing in the name : Sri Subash Agarwal & Smt. Sanju Agarwal Land at Mouza : Champajhar, Tehsil-Khurda PS : Khurda, Khata : 436/22, Plot No-481/1362, Kisam- Gharbari Area : Ac 2.100 dec Standing in the name of : ARSS Stones Pvt. Ltd. Land at Mouza: Nityanandapur, of Gandia Tehsil, Dist - Dhenkanal PS:Gaundia,Khata:347/193,Plot nos. 1456/1810, 1493,1571,1438,1448,1447 Total Area: Ac 2.900dec, Kisam- Gharbari , Standing in the name of : Rajesh Agarwal Extension of charge over land and G+ 4 storied building thereon situated at 21/3 Ashwini Dutta Road, Ward No. 85, Kolkata – 700029, Extent of land: 3 Cottah 10 chittack and 30 sq. ft. standing in the name of Sri Anil Agarwal & Shri Rajesh Agarwal. <u>Annual Kisam Homestead</u>											
7	CFM Asset Reconstruction Private Limited		26.02.2022	4195079968	4195079968	Secured	"Movable Property The whole of borrower's current assets pertaining to the contract both present and future including: 1. Book debts, receivables, outstanding money claims, demands, bills, contracts, engagements and securities belonging to or held by the Borrower, and which are now due and owing or accruing and which are now due and owing or accruing and which are now due and owing or accruing and which may at any time here after during the continuance of security become due and owing or accrued to the borrower. 2. Stocks of raw materials, finished and semi-finished goods, goods in process and consumable stores, which are now lying stored in or which may hereafter from time to time during the continuance of security be lying stored in or brought into or be in or about the factories and godowns of the borrower or warehouses, wherever situated. 3. Related movables in the course of transit or delivery, whether now belonging or which may hereafter belong th the borrower or which may be held by any person at any place within or outside India to the order or disposition of the borrower and all documents of title including bills of lading, shipping documents, policies of insurance and other instruments and documents relating to such movables together with benefits of all right thereto. Creation of above securities were recorded vide the following documents: 1. Deed of Hypothecation of Current Assets dated 12.12.2009 2. Deed of Hypothecation of Current Assets dated 15.12.2010 3. Deed of Hypothecation of Current Assets dated 15.12.2010. Estimated Value of	NIL	NO	8.49%	NIL	NO	NIL	NIL	NIL	Claims assigned by Edelweiss Asset Reconstruction Company Limited in favour of CFM Asset Reconstruction Private Limited		
8	Invent Assets Securitisation and Reconstruction Private Limited		24.02.2022	8662510707	1230780360	Secured	(i) Primary Security - a) Second Charge on all the movable assets of the borrower on which SREI Equipment Finance Limited has charge; b) Non Disposal undertaking in respect of 26,46,648 equity shares of the borrower along with a power of attorney to sell the said equity shares in case of occurrence of an event of default (ii) Rs. 866,25,10,707 as on 30th Nov, 2021 covered by the personal guarantees as follows - a) Rajesh Agarwal, Subash Agarwal, Sunil Agarwal, Anil Agarwal b) date of guarantee - 20.10.2011 c) amount of guarantee - Rs. 1,00,00,00,000 each of the guarantor	NIL	NO	2.49%	NIL	NO	7431730347	NIL	1). Claim admitted pursuant to the order dtd. 20.12.2022 of the Hon'ble Tribunal. 2). Claims assigned by SREI Infrastructure Finance Limited in favour of Invent Assets Securitisation and Reconstruction Private Limited			

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related	% of voting share in CoC					
9	Invent Assets Securitisation and Reconstruction Private Limited		30.12.2021	9197894038	9197894038	Secured	i).Prime Security: Assets mentioned in respective deed of Hypothecation for all the contracts. ii). Rs. 6759912574 covered by personal guarantee of Rajesh Agarwal, Subhas Agarwal, Sunil Agarwal & Anil Agarwal	NIL	NO	18.62%	NIL	NO	NIL	NIL	1). Claim admitted pursuant to the order dtd. 09.01.2024 of the Hon'ble NCLAT. 2). Claims assigned by SREI Equipment Finance Limited in favour of Invent Assets Securitisation and Reconstruction Private Limited
				56833129636	49401399289					100%			7431730347		